

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-1238(ND)2019

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2019.**

**NAME OF THE COMPANY: M/s. Arcee Trading Corporation V/s. M/s. Dev  
Landcon Pvt. Ltd.**

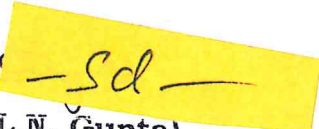
**SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code,2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>Present:</b>	Mr. Basant Kr. Gautam, Advocate for the Petitioner
	Ranveer Sharma, Advocate for the Respondent

**ORDER**

Parties have expressed an interest in settling the matters. Last opportunity is given. To come up on 1st October, 2019.

  
(L.N. Gupta)  
Member (T)

  
(Ina Malhotra)  
Member (J)